

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2694
TO BE ANSWERED ON 06TH MARCH, 2020**

HEALTHCARE FACILITIES TO MOTHER AND CHILD

2694. SHRI RAMESH BIDHURI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to provide healthcare to the mother and child under one scheme in the country;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to provide such healthcare facilities to the poor and backward sections in the rural and remote areas in various States?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR. HARSH VARDHAN)**

(a) & (b): Government of India has already launched a new initiative namely **SUMAN (Surakshit Matritva Aashwasan)** on 10th October 2019 to provide healthcare service to the mother and child under one scheme in the country. This initiative is to be implemented in all States/UTs including rural and remote areas which will provide free cashless healthcare services to all pregnant women and infants upto the age of 1 year including those in poor and backward sections, specially in remote areas.

Salient features of SUMAN;

All Pregnant Woman/infants visiting public health facilities are entitled to the following free services-

- At least 4 ANC check-ups (including one check-up during the 1st trimester and at least one check-up under Pradhan Mantri Surakshit Matritva Abhiyan) and 6 home based new-born care visits.
- Free transport from home to health institutions (102/108)
- Assured referral services with scope of reaching health facility within one hour of any critical case emergency.
- Respectful care with privacy and dignity.

- Free and zero expense delivery and C section facility in case of complications at public health facilities.
- Early initiation and support for breastfeeding.
- Management of sick neonates.
- Zero dose vaccination.
- Birth registration certificates from healthcare facilities.
- Post-partum family planning counselling
- Drop back from institution to home after due discharge(minimum 48 hours)
- Conditional cash transfer/direct benefit transfer under various central and state specific schemes.
- Free and zero expense services for sick infants.

(c): Public Health being a State subject, the primary responsibility of providing such healthcare facilities lies with the respective State Governments. To ensure availability of such services in the identified public health facilities, Government of India has taken the following steps;

- All states were oriented on SUMAN on the occasion of 6th National Summit on Good & Replicable Practice workshop at Gujarat on 16th November'2019.
- Centralised Grievance Redressal mechanism has been set up in states.